

(b) the number of applications for telephone connections pending with Government as on 1st November, 1971; and

(c) the action proposed to be taken in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA):

(a) 328 as on 31-12-1971.

(b) 28 as on 1-11-1971.

(c) Action is being taken to provide the connections and a major portion of the waiting list is likely to be wiped out by the 31st March, 1972.

Daltonganj-Patna Telephone Line

198. KUMARI KAMALA KUMARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether his attention has been drawn towards the press report which appeared in Hindi Weekly of Bihar namely *Saptahik Haldhar* dated 21st October, 1971 which complains of the Telephone line from Daltonganj to Patna (Bihar) and from Daltonganj to Ranchi; and

(b) if so, the steps proposed to be taken to improve the telephone lines of Daltonganj?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA):

(a) Line from Daltonganj to Ranchi is not working satisfactorily due to frequent copper wire thefts in the area. Line from Daltonganj to Patna has become unworkable due to thefts and is now continuously interrupted.

(b) Action is being taken to replace copper wire by ACSR shortly.

Supply of Power Equipment to India by Britain and Sweden

199. SHRI BAKSI NAYAK: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether Britain and Sweden have agreed to supply power equipment to India; and

(b) if so, the main features of the agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT

(SHRI SIDDHESHWAR PRA-SAD): (a) No, Sir.

(b) Does not arise.

Barring the Jurisdiction of Supreme Court in Fixing the Prices of Cars and other Commodities

200. SHRI C. K. CHANDRAPPA: SHRI S. M. BANERJEE:

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state whether Government are contemplating to bring forward a legislation or a constitutional amendment with a view to barring the Supreme Court's jurisdiction in the matter of price fixation of cars and other commodities?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA): The matter is under examination and active consideration of the Government.

Setting up of Thermal Nuclear Power Station in Gujarat

201. SHRI VEKARIA: SHRI MOHAMMAD ISMAIL:

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether there is any proposal to set up a Thermal Nuclear Power Station in Gujarat; and

(b) if so, the brief outlines thereof?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI MATI INDIRA GANDHI): (a) and (b). The Government is examining the possibility of setting up atomic power stations in the Northern, Western and Southern Electricity Regions. The Site Selection Committee appointed by the Government to select suitable sites for the purpose is investigating suitable sites in the Western Electricity region. The exact location of future atomic power stations can be decided only after the final report of the Committee is received and considered by the Government.